

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.87/(MAH)/2012

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)





SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Rakesh Kabra & Anr.
V/s.
NRK Overseas (India) Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	ASTAD RANDEKHA	COUNSEL for R4&5	
	PRIYANK KAPADIA	counsel for Petitioners	
	AMIT SUROLIA	RE. No. 4.	
	D. B. Phulke	Res. no 2	

ORDER

TCP No. 87/397-398/NCLT/MB/MAH/2012

The Counsel for the Petitioner as well as the Respondent are present.

At request of the Petitioner's Counsel, list this matter on **07.11.2017**,
immediately after IB matters.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)